

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 358/2024 In C.P. (IB)/1028(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Cs Milind B Kasodekar Liquidator for
M/S. Phadnis Infrastructure Limited
IN THE MATTER OF
Shri Pramod Mahajan & Ors
V/s
Phadnis Infrastructure Ltd**

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.358/2024: -Adv. Surekha Yadav a/w Adv. Avinash R Khanolkar appeared for the Liquidator. This IA has been filed by the liquidator to take on record the Progress report for the quarter ending December 2023 which is annexed with the IA. The report of the liquidator is taken on record. No order is called for. With the aforesaid observation, **IA.No.358/2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)